

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 28.3.2016**

CP No. 291/00015/2015 (OA No.204/2012)

Mr. Hemant Gupta, Counsel for the applicant.  
Mr. Gaurav Jain, Counsel for respondents.

Apparently against the order of this Tribunal dated 5.9.2013, the respondent department has filed a Writ Petition in the Hon'ble High Court. The contempt petition is dismissed in view of the pending final outcome of the writ petition.

  
(MS.MEENAKSHI HOOJA)  
ADMINISTRATIVE MEMBER

  
(DR.K.B.SURESH)  
JUDICIAL MEMBER

Adm/